

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 250/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M**

| Name of the Company |                                                                      | DBM Geotechnics and Construction Pvt Ltd.<br>-Versus-<br>Gopalpur Ports Ltd |                     |
|---------------------|----------------------------------------------------------------------|-----------------------------------------------------------------------------|---------------------|
| Under Section       |                                                                      | 9<br>IBC                                                                    |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                                                      | Signature with date |

1. Mr. Sahyasakhi Chowdhury
2. Mr. Anirban Ray.
3. Mr. Shoumik Mitra
4. Mr. V.V.V. Sanyal
5. Ms. Deepabali Datta

Petitioner

V.V.V. Sanyal  
27.7.2017

1. Mr. Tisham Saha, Sr. Adv.
2. Mr. Sarathi Dasgupta, Adv.
3. Mr. Souvik Bhadra, Adv.
4. Mr. Avui Sarkar, Adv.

Respondent

A. Sarkar  
27/7/17

P.T.O.

**ORDER**

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for order.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)